

Constitution of Benches during Summer Vacation, 2015 at Lucknow Bench, Lucknow.

(1) Week commencing from 01.06.2015.

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| 1 | Hon. Dinesh Maheshwari, J.
Hon. Ashok Pal Singh, J. | Division bench urgent civil matters including PILs (civil and criminal). |
| 2 | Hon. Shabihul Hasnain, J.
Hon. Shashi Kant, J. | Division bench criminal matters. |
| 3 | Hon. D.K. Arora, J. | Urgent service matters cognizable by Single Judge. |
| 4 | Hon. A.N. Mittal, J. | Major bail applications. |
| 5 | Hon. Mahendra Dayal, J. | Criminal matters (except bail applications). |
| 6 | Hon. A.R. Masoodi, J. | Urgent civil matters (except service matters) cognizable by Single Judge. |
| 7 | Hon. Anant Kumar, J. | Minor bail applications. |

(2) Week commencing from 08.06.2015

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| 1 | Hon. S.N. Shukla, J.
Hon. A.R. Masoodi, J. | Division bench criminal matters and urgent civil matters including PILs (civil and criminal). |
| | Then
Hon. S.N. Shukla, J.
<u>(After Division Bench)</u> | Urgent service matters cognizable by Single Judge. |
| 2 | Hon. Rakesh Srivastava, J. | Urgent civil matters (except service matters) cognizable by Single Judge. |
| 3 | Hon. Arvind Kumar Mishra, J. | (i) Minor bail applications.
(ii) Major bail applications. |
| 4 | Hon. Shashi Kant, J. | Criminal matters (except bail applications). |

(3) Week commencing from 15.06.2015.

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| 1 | Hon. S.N. Shukla, J.
Hon. Pratyush Kumar, J. | Division bench criminal matters and Division bench urgent civil matters including PILs (civil and criminal). |
| | Then
Hon. S.N. Shukla, J.
<u>(After Division Bench)</u> | All urgent service matters cognizable by Single Judge. |

- 2 Hon. Rajan Roy, J. Urgent civil matters (except service matters) cognizable by Single Judge.
- 3 Hon. A.H. Khan, J. Major bail applications.
- 4 Hon. Raghvendra Kumar, J. Minor bail applications.
- 5 Hon. Pratyush Kumar, J. Criminal matters (except bail applications).
(After Division Bench)

(4) Week commencing from 22.06.2015 and for 29.06.2015 and 30.06.2015.

- 1 Hon. Arun Tandon, J. Division bench criminal matters and Division bench urgent
Hon. Anil Kumar, J. civil matters including PILs (civil and criminal).
- 2 Hon. R.S. R. (Maurya), J. Urgent civil matters (except service matters) cognizable by
Single Judge.
- 3 Hon. Ramesh Sinha, J. Major bail applications.
- 4 Hon. Rajan Roy, J. Urgent service matters cognizable by Single Judge.
- 5 Hon. A.H. Khan, J. Applications under Sections 482 & 483 Cr.P. C..
- 6 Hon. Om Prakash-VII, J. Criminal matters (except bail applications and applications
under Sections 482 & 483 Cr.P.C.).
- 7 Hon. Raghvendra Kumar, J. Minor bail applications.

Senior Vacation Judge at Lucknow

1. Hon'ble Mr. Justice Dinesh Maheshwari : weeks commencing from **01.06.2015**
2. Hon'ble Mr. Justice S.N. Shukla : weeks commencing from **08.06.2015**
& **15.06.2015.**
3. Hon'ble Mr. Justice Arun Tandon : week commencing from **22.06.2015** and for
29.06.2015 & 30.06.2015

CHIEF JUSTICE
05.05.2015